

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

RAJYA SABHA
UNSTARRED QUESTION No. 569
TO BE ANSWERED ON TUESDAY, FEBRUARY 7, 2023/ 18 MAGHA, 1944 (SAKA)

RE-FIXATION OF PAY OF EMPLOYEES

569: SHRI NEERAJ SHEKHAR

Will the Minister of **Finance** be pleased to refer to the answer to Unstarred Question 731 given in the Rajya Sabha on 13th December, 2022 and state:

- (a) the details of the merit, on the basis of which references received from Ministries/Departments regarding the option for re-fixation of pay after time limit provided vide O.M. dated 15/04/2021, are being considered by the Ministry;
- (b) the reasons as to why Government is not relaxing limitation period once again, to provide one time option to re-exercise the option for fixation of pay to Central Government employees when Government is aware that everyone was directly or indirectly affected by the second wave of COVID-19 pandemic; and
- (c) by when, Government will issue orders in view of the above?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (c): Department of Expenditure issued O.M. dated 28.11.2019 clarifying admissibility of conditions for pay fixation from the date of promotion or date of next increment within a period of one month. The employees were allowed to revise option for pay fixation for a period of one month from the date of O.M. dated 28.11.2019. Another opportunity for exercising option was allowed vide O.M. dated 15.04.2021 on the basis of feedback from Ministries/Departments that employees could not exercise option for pay fixation due to circumstances which prevented them from exercising their options or which were beyond their control. Thereafter, the proposals for allowing another opportunity to exercise option for pay fixation are considered on case to case basis on merit taking into account the facts and circumstances which prevented the employees from exercising the option for pay fixation within the permissible period due to non-accessibility of information available on public domain or circumstances which prevented them from exercising options.
